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Title: Motion regarding reprimanding Shri Rajesh Kumar Manjhi, MP for his misconduct (Motion Adopted).

MR. SPEAKER: Shri Pranab Mukherjee to move the Motion. This is another very sorry incident.

THE MINISTER OF EXTERNAL AFFAIRS (SHRI PRANAB MUKHERJEE): Sir, with your permission, I beg to move, with a heavy heart, the following Motion:

"That this House while agreeing with the findings, conclusions and recommendations of the Committee to Inquire into Misconduct of Members of Lok Sabha, in their First Report, laid on the Table of the House on 23 August, 2007, reprimands Shri Rajesh Kumar Manjhi for his misconduct and for having committed contempt of the Committee as well as the House and resolves that:

(i) Shri Rajesh Kumar Manjhi may be suspended from the membership of the House for thirty sittings of the House; and

(ii) He may be restrained from taking his spouse or companion on official tours till the conclusion of the Fourteenth Lok Sabha."

MR. SPEAKER: It is very unfortunate. The question is:

"That this House while agreeing with the findings, conclusions and recommendations of the Committee to Inquire into Misconduct of Members of Lok Sabha, in their First Report, laid on the Table of the House on 23 August, 2007, reprimands Shri Rajesh Kumar Manjhi for his misconduct and for having committed contempt of the Committee as well as the House and resolves that:

(i) Shri Rajesh Kumar Manjhi may be suspended from the membership of the House for thirty sittings of the House; and

(ii) He may be restrained from taking his spouse or companion on official tours till the conclusion of the Fourteenth Lok Sabha."

The motion was adopted.

12.07 hrs.